

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**SPECIAL BENCH**

**COURT-VI**

Item No. 201  
IB-88(ND)/2020

**IN THE MATTER OF:**

**M/s. Adonis Electronics Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**M/s. Saka Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 21.09.2020  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor**

**:**

**For the Respondent/ Corporate-debtor**

**:**

**For the Resolution Professional**

**:Mr. Sanjay Kumar Singh, RP in  
person**

**ORDER**

**IA No. 3652 of 2020.**

This is the Second Status Report filed by the Resolution Professional. The Resolution Professional has submitted to the Tribunal that Expression of Interest has been invited. The Progress Report has submitted by the Resolution Professional is taken on record. The Resolution Professional is directed to file next Progress Report within time as per law. Matter is adjourned to 16.12.2020.

**-sd-**

**(V.K. Subburaj)  
Member (T)**

**-sd-**

**(P.S.N. Prasad)  
Member (J)**

(Meenu)